## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3085 ANSWERED ON:16.03.2010 NO CONSTRUCTION ZONE Patasani Dr. (Prof.) Prasanna Kumar;Sharma Dr. Arvind Kumar

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has issued any notification for No Construction Zone of boundary on private land attached with service road along the NH-8 in Haryana;

(b) if so, the details thereof;

(c) the number of cases of access permission pending with NHAI/ Government on said NH; and

(d) the details of private landowners who have applied such permission and present status thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a): No, Sir.

(b): Does not arise.

(c) & (d): Six requests, from M/s Anant Raj Industries Ltd, M/s Ahmedabad Bengal Roadways Pvt. Ltd, M/s Stridewel Paint Pvt. Ltd, M/s C&M Exim Pvt Ltd, M/s Rajeb Resort Ltd & M/s Surya India Ltd have been received by National Highway Authority of India for access permission to private property. In addition, two requests from oil companies have also been received for retail outlet.